

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19737/2004

(From the judgement and order dated 19/03/2004 in MFA No. 2693/1997 of  
The HIGH COURT OF KARNATAKA AT BANGALORE)

NAGANATH (DEAD) BY LRS.

Petitioner(s)

VERSUS

ASST.COMMNR. & LAND ACQ. OFFICER & ANR.

Respondent(s)

(With office report )

Date: 30/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s) Ms. Kiran Suri,Adv.

For Respondent(s) Mr. Sanjay R. Hegde,Adv.  
Mr. Amit Kr. Chawla, Adv.

UPON hearing counsel the Court made the following  
ORDER

Appearance of respondent 2 is awaited.  
List after four weeks.

(R.K. Dhawan)  
Court Master

(Veera Verma)  
Court Master